

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-105/2001/3856/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Special Judge, CBI, Assam,  
Addl. Court No. 3, Guwahati.

Dated Guwahati the <sup>th</sup> 25 April, 2024.

Sub: **Special leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/277/E dtd. 23.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **special leave on 26.04.2024, along with station leave permission, with the official vehicle, at own cost, from the morning till the evening of 26.04.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, and in his absence, the District & Sessions Judge, Kamrup (Metro), and in his absence the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-105/2001/3857-3859/A, dated** , 25-04-2024

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
2. The District & Sessions Judge, Kamrup (Metro), Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

*h*  
**JT. REGISTRAR (VIGILANCE)**

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